

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 172 OF 2022

IN THE MATTER OF:

Jaswinder SinghApplicant
Versus
State of Uttarakhand. ... Respondent

REPORT/ RESPONSE BY WAY OF AFFIDAVIT ON BEHALF OF
UTTARAKHAND POLLUTION CONTROL BOARD IN COMPLIANCE OF
ORDER DATED 02.12.2022 PASSED BY THIS HON'BLE TRIBUNAL IN
THE ABOVEMENTIONED MATTER

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Filed by

[MUKESH VERMA]

Advocate for Uttarakhand Pollution Control Board/Respondent
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New Delhi-110 001
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S.No. 170/2023



IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 172 OF 2022 IN THE MATTER OF:

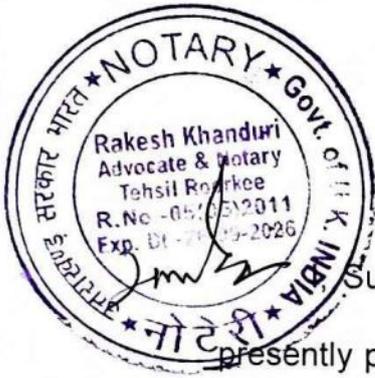
Jaswinder Singh

.....Applicant

Versus

State of Uttarakhand

.... Respondent



REPORT /RESPONSE BY WAY OF AFFIDAVIT ON BEHALF
OF UTTARAKHAND POLLUTION CONTROL BOARD IN
COMPLIANCE OF ORDER DATED 02.12.2022 PASSED BY
THIS HON'BLE TRIBUNAL IN THE ABOVE MENTIONED
MATTER

Subhash Chand Panwar aged about 44 years S/o B. S. Panwar,
presently posted as Regional Officer, Uttarakhand Pollution Control Board,
Regional Office, Roorkee, District Haridwar, Uttarakhand, do hereby
solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent and duly authorised to file present Report by way of Affidavit on behalf of Uttarakhand Pollution Control Board.
2. That this Hon'ble Tribunal vide its order dated 18.04.2022 passed the following directions:-

(Signature)

"The grievance in this letter petition is against illegal mining which is being carried out by use of heavy machinery in private reserved forest land situated in village Rasoolpur Methiberi, District Haridwar. About 1 km length of River Rawasan, a tributary of river Ganga, falls under the above said village surrounded by forest land of Rajaji National Park on one side of River and Khair and Sagon trees forest on the other. It is stated that illegal mining has caused big ditches in about 10 acres land of River which is already 20 feet deep from ground level. The illegal mining is being carried out in the above said village Khasra No. 1890 to lift 8000 m³ of minerals in view of River Training Policy prepared in the year 2018. The illegal mining which is being carried on within 2 kms from Rajaji National Park and is causing severe damage to biodiversity and environment of the sensitive area



2. Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the State PCB, Divisional Forest Officer, Haridwar and District Magistrate, Haridwar. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks

and undertake site visit and look into the grievance of the applicant. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for consideration on 07/07/2022.

A copy of this order, along with a copy of the complaint, be forwarded to the State PCB, Divisional Forest Officer, Haridwar and District Magistrate, Haridwar by e-mail for compliance.”



3. That in compliance of the abovementioned directions passed by this Hon'ble Tribunal vide its order dated 18.04.2022, a Joint Committee report dated 04.07.2022 was submitted before this Hon'ble Tribunal.
4. That, thereafter, the matter was listed on 02.12.2022 before this Hon'ble Tribunal, after hearing, the Hon'ble Tribunal was pleased to pass following order:-

“

5. We have heard the applicant and learned Counsel for the respondents and gone through the material on record.

6. Since the replies/ reports filed are evasive/vague as to material aspects, we consider it appropriate to seek specific response

(Signature)

regarding the same. Accordingly, the State of Uttarakhand is directed to file additional reply giving details as to the following aspects:-

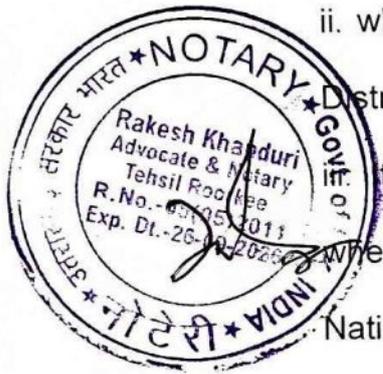
i. whether the mining site in question falls in Reserved Forest Area/Eco-Sensitive Zone, as alleged in letter dated 17.06.2018 sent by Mr. Akash Kumar Verma, Deputy Conservator of Forest, Haridwar Forest Division, Haridwar to the project proponent-Mr. Alok Dwivedi with a copy to the District Magistrate, Haridwar.

ii. whether any reply was sent letter to the above said letter by the District Magistrate, Haridwar.

iii. whether the mining site in question does not fall in reserved forest, whether the same was situated within radius of 10 kms of Rajaji National Park. Copies of the Google Map Images with Geo Coordinates be filed in support of the reply.

iv. whether the project proponent was required to carry out dredging only or was permitted to carry on commercial mining under the River Training Policy, 2020.

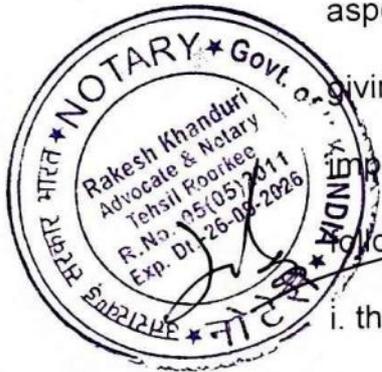
v. whether any inspections were made during continuance of the mining lease on completion of 25%, 50% and six months before expiry of the lease period in compliance with directions given by this Tribunal in NGT Bar Association Vs. Virender Singh. Copies of the inspection reports, if any, be attached in support of the reply.



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7. Further, in the present case, environmental Compensation is stated to have been imposed on the project proponent who is stated to have filed appeals against the same which are pending. The case also involves question of imposition of Environmental Compensation for illegal mining and utilization thereof amelioration of damage caused. We consider it appropriate to seek information regarding these aspects also. Accordingly, the UKPCB is also directed to file affidavit giving particulars of cases in which environmental compensation was imposed by UEPPCB in the last five years with details as to the following aspects:-

- i. the date on which the environmental compensation was imposed;
- ii. amount of the environmental compensation which was imposed;
- iii. number of case in which appeal against order imposing environmental compensation are pending;
- iv. If no appeal was filed or appeal has been disposed of upholding order imposing environmental compensation, date on which reference for recovery of the environmental compensation was made to the concerned Administrative/Revenue Authorities;
- v. Number of cases in which recovery proceedings are pending;
- vi. Amount of environmental compensation which was recovered; and



(Signature)

vii. Amount of Environmental Compensation spent for restoration of environment.

8. In the facts and circumstances of the case, we also consider presence of officers duly instructed/authorized by the Member Secretary UEPPCB, Deputy Conservator of Forest, Haridwar, Director-Rajaji National Park and the District Magistrate Haridwar with relevant record before this Tribunal through VC to be essential for assisting this Tribunal in just and fair adjudication of the questions involved in the case and accordingly, such officers shall remain present before this Tribunal through VC on the date fixed.

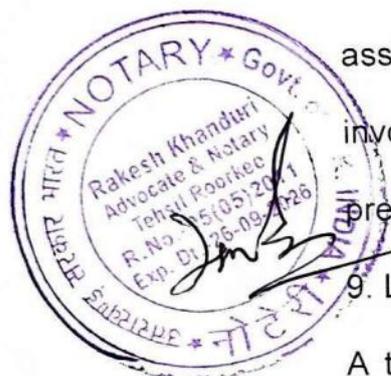
9. List the matter for consideration on 07.02.2023."

A true copy of the order dated 02.12.2022 is annexed hereto and marked as **ANNEXURE R-1**.

6. That in compliance of the abovementioned order dated 2.12.2022, the following Report/ Response by way of Affidavit is being submitted for kind perusal of this Hon'ble Tribunal:-

Point no.	Aspects	Reply																		
1.	The date on which the environmental compensation was imposed;	F.Y. 2018-19 to F.Y. 2022-23 Total number of cases:- <table border="1"> <thead> <tr> <th>Year</th> <th>2018-19</th> <th>2019-20</th> <th>2020-21</th> <th>2021-22</th> <th>2022-23</th> </tr> </thead> <tbody> <tr> <td>Hospitals</td> <td>23</td> <td>39</td> <td>11</td> <td>03</td> <td>03</td> </tr> <tr> <td>Industries</td> <td>06</td> <td>74</td> <td>62</td> <td>21</td> <td>20</td> </tr> </tbody> </table>	Year	2018-19	2019-20	2020-21	2021-22	2022-23	Hospitals	23	39	11	03	03	Industries	06	74	62	21	20
Year	2018-19	2019-20	2020-21	2021-22	2022-23															
Hospitals	23	39	11	03	03															
Industries	06	74	62	21	20															

(Signature)



		Details are enclosed.
2.	Amount of the environmental compensation which was imposed;	Rs. 5542.31 Lakh
3.	Number of case in which appeal against order imposing environmental compensation are pending;	Nil
4.	If no appeal was filed or appeal has been disposed of upholding order imposing environmental compensation, date on which reference for recovery of the environmental compensation was made to the concerned administrative /revenue authorities;	<p>1. There are no such cases in this category. However, this is to bring kind notice to Hon'ble Tribunal during financial year 2019-20:-</p> <ul style="list-style-type: none"> • Amount of E.C Rs. 2.00 Cr. is kept under abeyance by Hon'ble Court of Uttarakhand in case of 02 units, WP MIS no. 284/2020 & WP MIS no. 283/2020. • Amount of EC Rs. 35.50 Cr. was imposed to units in critically polluted area as per directions on Hon'ble NGT in O.A no. 1038/2018. The order of Hon'ble NGT in the O.A was stayed on dated 18.03.2020 by Hon'ble Supreme Court in Civil Appeal Diary no. 8478/2022. However, this stay was vacated on dated 25.03.2022 with the order "The interim order of stay granted by this court on 18.03.2020 shall continue to operate for next eight weeks." So the notice for recovery of E.C against 54 units is under process.



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		<p>2. Financial year 2020-21:-</p> <ul style="list-style-type: none"> Environmental compensation of Rs. 12.07 cr. was imposed to 18 units of Sitarganj. Environmental compensation was imposed to units based on calculation of environmental compensation made by CPCB/SPCB Joint Team, against which units represented that the same was on very higher side, accordingly the matter was referred to CPCB.
5.	Number of cases in which recovery proceedings are pending;	<ul style="list-style-type: none"> Number of Industries -116 Number of Hospitals - 28 <p>Total Amount pending – Rs. 5279.086 Lakh</p>
6.	The number of environmental compensation which was recovered;	Rs. 263.224 Lakh
	Amount of environmental compensation spent for restoration of environment;	Total amount paid to CPCB is Rs. 837500/- Amount of Rs. 3350000 received during the year 2015-16 & 2016-17 (Till November, 2016) and 25% amount paid to Central Pollution Control Board, Delhi against Ch.no. 982642 dated 23.02.2017 against compliance of Order of the Hon'ble NGT in the matter of O.A no. 240 of 2011 Civil Appeal no. 103212/2016 Samir Mehta Vs. Union of India & Ors. dated 09.01.2017.

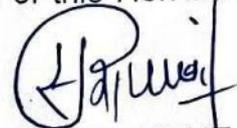
The detail for the F.Y. years 2018-19 to 2023-23 are annexed hereto and marked as **ANNEXURE R-2**.

7. That the present Report /Response by way of Affidavit in compliance of direction passed by this Hon'ble Tribunal is being filed on behalf of

(Signature)



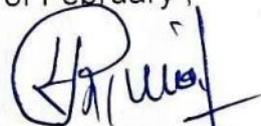
Uttarakhand Pollution Control Board for kind perusal of this Hon'ble
Tribunal.


DEPONENT

VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Roorkee, Uttarakhand on this 04 day of February,
2023.


DEPONENT

Filed by

[MUKESH VERMA]
Advocate for Uttarakhand Pollution Control Board/Respondent
Chamber No. 50,
G.L. Sanghi Block,
Supreme Court of India
New Delhi-110 001
9810108098
Email:- mvermadv@gamil.com



IDENTIFIED BY


DEEPAK VAISH
Advocate

Reg. No.: UP-666/92, UA-2222/04
Civil Court Roorkee

ATTESTED


(Rakesh Khanduri)
Advocate & Notary
Roorkee, Distt. Haridwar
Chamber No -52

20/2/23

Item No. 02

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid V.C. Option)

Original Application No. 172/2022

Jaswinder Singh

...Applicant

Versus

State of Uttarakhand & Ors.

...Respondents

Date of hearing: 02.12.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: Mr. Jaswinder Singh in person.

Respondents: Mr. Rahul Verma, AAG for State of Uttarakhand.
Mr. Mukesh Verma, Advocate for UEPPCB.
Mr. Ajay Veer Pundir, Advocate for the Project Proponent
(through VC).

Application is registered based on a letter petition received by post.

ORDER

The grievance in this letter petition is that illegal mining is being carried out by use of heavy machinery in private reserved forest land situated in village Rasool Pur Methi Beri, District Haridwar.

Vide order dated 18.04.2022, this Tribunal constituted a Joint Committee of the State PCB, Divisional Forest Officer, Haridwar and District Magistrate, Haridwar and directed the same to furnish report within two months. In compliance thereof the Joint Committee submitted report vide email dated 04.07.2022. Reply was also filed by State of Uttarakhand vide email dated 06.07.2022.



(Handwritten Signature)

3. Vide order dated 07.07.2022, notice was ordered to be issued to the Project Proponent and the State PCB and District Magistrate, Haridwar were directed to take remedial action.
4. Reply and objections have been filed by the project proponent vide email dated 20.09.2022. Report has been filed by the State of Uttarakhand vide email dated 21.09.2022. Additional documents have also been filed by the applicant.
5. We have heard the applicant and learned Counsel for the respondents and gone through the material on record.
6. Since the replies/ reports filed are evasive/vague as to material aspects, we consider it appropriate to seek specific response regarding the same. Accordingly, the State of Uttarakhand is directed to file additional reply giving details as to the following aspects:-

- i. whether the mining site in question falls in Reserved Forest Area/Eco-Sensitive Zone, as alleged in letter dated 17.06.2018 sent by Mr. Akash Kumar Verma, Deputy Conservator of Forest, Haridwar Forest Division, Haridwar to the project proponent-Mr. Alok Dwivedi with a copy to the District Magistrate, Haridwar.

whether any reply was sent letter to the above said letter by the District Magistrate, Haridwar.

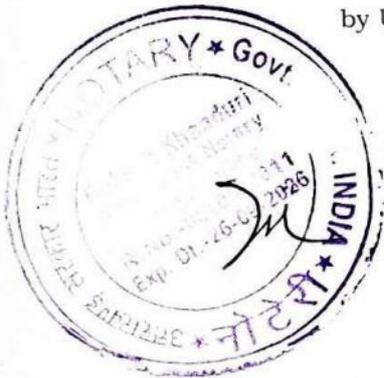
- iii. If the mining site in question does not fall in reserved forest, whether the same was situated within radius of 10 kms of Rajaji National Park. Copies of the Google Map Images with Geo Co-ordinates be filed in support of the reply.



- iv. whether the project proponent was required to carry out dredging only or was permitted to carry on commercial mining under the River Training Policy, 2020.
- v. whether any inspections were made during continuance of the mining lease on completion of 25%, 50% and six months before expiry of the lease period in compliance with directions given by this Tribunal in NGT Bar ASSociation Vs. Virender Singh. Copies of the inspection reports, if any, be attached in support of the reply.

7. Further, in the present case, environmental Compensation is stated to have been imposed on the project proponent who is stated to have filed appeals against the same which are pending. The case also involves question of imposition of Environmental Compensation for illegal mining and utilization thereof amelioration of damage caused. We consider it appropriate to seek information regarding these aspects also. Accordingly, the UEPPCB is also directed to file affidavit giving particulars of cases in which environmental compensation was imposed by UEPPCB in the last five years with details as to the following aspects :-

- i. the date on which the environmental compensation was imposed;
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(Signature)

- vi. amount of environmental compensation which was recovered;
and
vii. amount of Environmental Compensation spent for restoration of
environment.

8. In the facts and circumstances of the case, we also consider presence of officers duly instructed/authorized by the Member Secretary-UEPPCB, Deputy Conservator of Forest, Haridwar, Director-Rajaji National Park and the District Magistrate-Haridwar with relevant record before this Tribunal through VC to be essential for assisting this Tribunal in just and fair adjudication of the questions involved in the case and accordingly, such officers shall remain present before this Tribunal through VC on the date fixed.

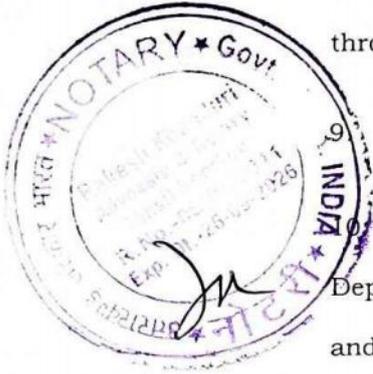
List the matter for consideration on 07.02.2023.

Copy of this order be sent to the Member Secretary-UEPPCB, Deputy Conservator of Forest, Haridwar, Director-Rajaji National Park and the District Magistrate-Haridwar, by email for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

December 02, 2022
AVT



Environmental Compensation Imposed on HCF's (Rs. in Lakhs)

	F.Y. before 2019	F.Y. 2019-20	F.Y. 2020-21	F.Y. 2021-22
Environmental Compensation Imposed	05 Lakh	40.98 Lakh	20.7 Lakh	2.7 Lakh
Environmental Compensation Collected	05 Lakh	19 Lakh	15.15 Lakh	0.5 Lakh



(Handwritten Signature)

List of HCFs to whom environmental Compensation is imposed by UKPCB in F.y. 2021-22

S.No.	Name and Address of HCF	Date of issue	Env. Compensation Imposed (Rs.)	Env. Compensation Received date	D.D. No	Amount
1	Global Environment Solution, Gadarpur, US Nagar (CBWTF)	08.04.2021	50000			
2	Medical Pollution Control Committee, Mandawar, Bhagwanpur, Roorkee	12.08. 2021	170000			
3	Brijlal Hospital & Research Centre, Nainital Road, Haldwani, Nainital	07.10.2021	50000	08.02.2022	718396	50000
		Total	270000			50000

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of HCFs to whom environmental Compensation is imposed by UKPCB in F.y. 2020-21

S.No.	Name and Address of HCF	Date of issue	Env. Compensation Imposed (Rs.)	Env. Compensation Received date	D.D. No	Amount	
1	MK Enterprises (Via Station Superintendent, Lalkuan Railway Station, Nainital) for Municipal Waste	06.08.2020	50000	10.09.2020	426394	50000	COVID 19 EC
2	Superintendent Incharge of Quarantine Centre, Lalkuan Railway Colony, Nainital (Via CMO Nainital)	06.08.2020	50000	05.10.2020	261452	50000	
3	Nagar Panchayat Lalkuan	06.08.2020	50000	25.08.2020	177460	50000	
4	Maa Jagdamba Super Speciality Hospital, Rampur Road, Haldwani	20.08.2020	50000	04.09.2020	765012	50000	
5	Maa Jagdamba Super Speciality Hospital, Rampur Road, Haldwani	15.09.2020	200000	25.09.2020	FD	200000	Performance Gurantee
6	Pragati Hospital, Moradabad Road, Kashipur, US Nagar	13.08.2020	462000				
7	Siddhi Vinayak Hospital, Moradabad Road, Kashipur	15.01.2021	60750	25.01.2021	130332	60750	
8	Medicity Hospital, Teenpani, Rudrapur, US Nagar	10.02.2021	1005000	10.01.2022, 30.04.2022, 20.07.2022, 20.07.2022	173713, 173790, 173875, 173893	251250 x 4 =	03 months time asked for balance payment
9	Combined Govt. Hospital, Tanakpur, Champawat	20.03.2021	50000				
10	Govt. District Hospital, Champawat, Uttarakhand	20.03.2021	50000				
11	Primary Health Centre, Motahaldu, Nainital	20.03.2021	50000	30.04.2021	1570	50000	
		Total	2077750			1515750	



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List of HCFs to whom environmental Compensation is imposed by UKPCB in F.y. 2019-20

HCI

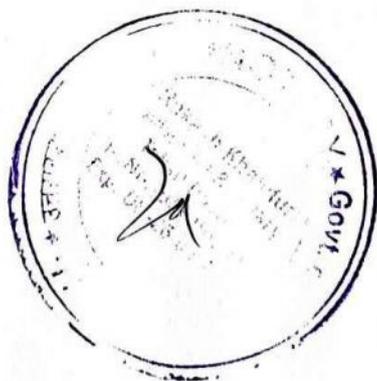
S.No.	Name and Address of HCF	Date of issue	Env. Compensation Imposed	Env. Compensation Received date	D.D. No	Amount	
1	Vetnary Hospital, Vikasnagar, Dehradun	08.04.2019	50000				
2	Medical Superintendent Rajkiya Chikitshalaya, Pauri	08.04.2019	50000				
3	Medical Superintendent Rajkiya Chikitshalaya, Rudraprayag	08.04.2019	50000				
4	Primary Health Centre, Dudhali, Dehradun	08.04.2019	50000				
5	Primary Health Centre, Bhaniyawala, Dehradun	08.04.2019	50000				
6	Primary Health Centre, Rudrapur, Dehradun	08.04.2019	50000				
7	Primary Health Centre, Ranjhawala, Dehradun	08.04.2019	50000				
8	Primary Health Centre, Herbertpur, Dehradun	08.04.2019	50000				
9	Yashika Pathology Lab, Near. Govt. Hospital, Vikas Nagar, Dehradun	08.04.2019	50000				HCF is Closed
10	Vidya Diagnostic Centre, Rishikesh Road, Dehradun	08.04.2019	50000				HCF is Closed
11	Rawal Nursing Home. 35/1, EC Road, Dehradun	08.04.2019	50000				
12	Sameer Swami Cardiac Care, Dehradun	08.04.2019	50000				
13	Kranti Nursing Home, Ballupur Road, Dehradun	08.04.2019	50000				HCF is Closed
14	Gangotri Child Care, 98 Old Nehru Colony, Dehradun	08.04.2019	50000	27.04.2019	163414	50000	
15	Doon Eye Care, Vikas Nagar, Dehradun	08.04.2019	50000				
16	Dehradun Diabities Centre, Sahastradhara Road, Dehradun	08.04.2019	50000				HCF is Closed
17	Collection Centre & Imagine Centre, Premnagar, Dehradun	08.04.2019	50000				HCF is Closed
18	Bagchi Nursing Home, 29/20 Bhandari Bagh, Dehradun	08.04.2019	50000				
19	Arogya Clinic, Hospital Road, Rishikesh, Dehradun	08.04.2019	50000				
20	Ajay Orthopedic, Dehradun Road, Dehradun	08.04.2019	50000				
21	City Hospital, Super Complex, Ranipur Mode, Haridwar	31.07.2019	50000	20.08.2019	437811	50000	
22	Amrit Hospital, Rudrapur, US Nagar	04.09.2019	50000		729061	50000	
23	Cheema Hospital, Rudrapur, US Nagar	04.09.2019	50000				
24	Atul Hospital, Rudrapur, US Nagar	04.09.2019	50000				
25	Global Environmental Solution, Gadarpur, US Nagar	12.09.2019	1130000	08.09.2021, 28.12.2021	010893, 199267	1130000	
26	Ganga Mata Charitable Eye Hospital Research Institute, Haridwar	12.09.2019	50000	30.10.2019	41509	50000	
27	Har Milap Mission Hospital, Haridwar	19.09.2019	50000	24.01.2020	407587	50000	
28	Civil Hospital (JN Sinha Memorial Rajkiya Hospital), Roorkee	19.09.2019	50000				
29	Kishore Hospital, Kichha, US Nagar	05.10.2019	50000	23.10.2019	500300	50000	
30	Vivekananda Hospital, Mukhna, Haldwani	08.11.2019	50000	25.11.2019	000529	50000	
31	Maharaja Agrasen Charitable Trust, Kichha Road, Rudrapur, USN	21.11.2019	50000	06.12.2019	000148	50000	
32	GB Pant Hospital, Nainital	26.02.2020	50000	19.06.2020	002316 Cheque	50000	EC imposed by CMO, Nainital
33	Dr Gunjan, Sparsh Hospital, Awad Vikas, Haldwani		50000	06.03.2020	299525	50000	
34	Vinay Surgical Hospital, Moradabad Road, Kashipur, US Nagar	11.03.2020	273375				

35	Ayushman Hospital, Sood Colony, Bhavali Road, Bazpur, US Nagar	11.03.2020	360750			
36	JLN Govt Hospital, Rudrapur (Blood Bank), US Nagar	11.03.2020	50000			
37	Jagdamba Trauma Centre, (Unit Bohra Hospital), Haridwar Road, Dehradun	13.02.2020	50000			
38	Krishna Nursing Home, (Bangali), Gandhinagar, Bazpur, US Nagar	12.03.2020	360750			
39	Navjeevan Hospital, Moradabad Road, Kashipur, US Nagar	12.03.2020	273375	15.03.2022	326412	273375
		Total	4098250			1903375

Harun

List of HCFs to whom environmental Compensation is imposed by UKPCB upto March-2019

S.N.	Name of HCF	Date of issue	Env. Compensation Imposed	Env. Compensation Received date	D.D. No	Amount
1	Nenhey Muney Ka Aspatal, Roorkee		50000		49998	50000
2	Uttarakhand Dental College, Dehradun	07.12.2018	50000	07.12.2018	,002698	50000
3	M/s Global Environment Solution, Gadarpur, US Nagar. (CBWTDF)	28.01.2017	50000		20080	50000
4	Tapan hospital & Research Centre, Khatima.	27.04.2018	50000	21.05.2018	111391	50000
5	Swastik Hospital, Khatima.	27.04.2018	50000	14.05.2018	160384	50000
6	Raturi Hospital, Khatima.	27.04.2018	50000	14.05.2018	110332	50000
7	Arihant Advance Surgical & Fertility Centre, Dehradun.	06.12.2018	50000	06.12.2018	547738	50000
8	R.K. Sewa Ashram Mission, Haridwar.	31.05.2018	50000	02.07.2018	236045	50000
9	Sakya Hospital, Dehradun.	13.12.2016	50000	11.12.2018, 12.12.2018	704506, 704510	50000
10	Pande Hospital, Bazpur.	15.06.2018	50000	29.06.2018	220837	50000
11	R.G.M.K. Stone Urology & Laproscopy Hospital, Dehradun.	15.06.2018	50000	02.03.2019	963240	50000
12	Doon Paramedical Science College & Hospital, Dehradun.	14.06.2018	50000	28.06.2018	251212	50000
13	L.D. Bhatt Govt. Base Hospital, Kashipur.	18.06.2018	50000			
14	Shree Krishna Hospital, Kashipur.	28.06.2018	50000	19.07.2018	253510	50000
15	Maxwell Janjiveen Hospital, Haridwar	29.06.2018	50000			
16	Sri Bhumanand Hospital, Ranipur Jhal, Roorkee	29.06.2018	50000	10.10.2018	792685	50000
17	Sanjivini Hospital, Haldwani, (Nainital)	07.08.2018	50000	20.09.2018	99511	50000
18	Shankar Hospital, Rampur Road, Haldwani (Nainital)	07.08.2018	50000	19.09.2018	808622	50000
19	Cheema Hospital, Rudrapur, US Nagar	04.9.2018	50000	28.09.2018	10375	50000
20	Atul Hospital, Rudrapur, USNagar	04.9.2018	50000	24.04.2019	464156	50000
21	Amrit Hospital, Rudrapur, US Nagar	04.9.2018	50000	29.04.2019	729061	50000
22	Motherhood University, Bhagwanpur, Hardiwar	15.10.2018	50000	10.10.2018	837575	50000
23	Medical Pollution Control Committee, Mandavar (Roorkee) CBWTDF	11.01.2019	500000	04.11.2019	RTGS- 5033599506	500000
			1600000			1500000



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Environmental Compensation Imposed on Industries (Rs. in Lakhs)					
	F.Y. before 2019	F.Y. 2019-20	F.Y. 2020-21	F.Y. 2021-22	F.Y. 2022-23
Environmental Compensation Imposed	40 Lakhs	3840.13 Lakh*	1385.8 Lakh**	144.5 Lakh	62.5 Lakh
Environmental Compensation Collected	40 Lakhs	40.1 Lakh	58.9 Lakh	32.7 Lakh	25.74 Lakh

	Amount of EC Rs. 2.00 Crore is kept under abeyance by Hon'ble High Court of Uttarakhand.
* F.Y. 2019-20	Amount of EC Rs. 36.00 Crore was imposed to units in critically polluted area as per directions on Hon'ble NGT. The order of Hon'ble NGT in this regard were stayed by Hon'ble Supreme Court in Civil Appeal No. 8478/2020 dated 18.03.2020
** F.Y. 2020-21	Environmental Compensation of Rs. 12.07 Crore was imposed to 18 units of Sitarganj. Environmental Compensation was imposed to units based on calculation of Environmental Compensation made by CPCB/SPCB Joint Team, against which units represented that the same was on very higher side, accordingly the matter was referred to CPCB.

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Environmental Compensation imposed on Industries
Prior to 2018-19

S.No.	Name of Industry	District	Env. Compensation Amount	EC Order Date	Type	Status	
1	Needle Eye Plastic Industries,		500000	EC imposed by Hon'ble NGT Appeal 16 of 2016		Deposited 5,00,000 dated 10.03.2016 and 5,00,000 dated 30.04.2016	
2	Takshi Auto Components Pvt. Ltd.		300000			Deposited 3,00,000 dated 11.03.2016	
3	Darrameks Hotels and Developers Ltd.		2000000			Deposited 20,00,000 dated 30.04.2016	
4	Nagar Nigam Haridwar (Received from ROR)		500000			Deposited 5,00,000 dated 22.05.2017	
5	Shri Tribhuvan Ispat Pvt. Ltd., Bikrampur, Bajpur, US Nagar	US Nagar	2,00,000	19.03.2019		Deposited 2,00,000 dated 12.04.2019	Damage cost was imposed on the unit
6	Umashakti Steels Pvt Ltd. Vikarampur, Bazpur, US Nagar	US Nagar	5,00,000	19.03.2019		Deposited 5,00,000 dated 30.04.2019	
Total			40,00,000				

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Environmental Compensation imposed on Industries
FY 2019-20

S.No.	Name of Industry	District	Env. Compensation Amount	EC Order Date	Type	Status
1	Shri. Ambuja Casting Pvt. Ltd., Bikrampur, Bazpur, US Nagar	US Nagar	1,00,000			Deposited 1,00,000 dated 31.05.2019
2	Parmatma Ferro Alloys Pvt. Ltd., Bikrampur, Bazpur, US Nagar	US Nagar	1,00,000			Deposited 1,00,000 dated 31.07.2019
3	Jindal ESIPL CETP, Sitarganj, US Nagar	US Nagar	5,70,000			Deposited 5,70,000 dated 22.08.2019
4	Uttaranchal Ispat Pvt. Ltd., Industrial Area, Bazpur, US Nagar	US Nagar	2,00,000			Deposited 2,00,000 dated 22.08.2019
5	Omkar Infratech Ltd., Ratanpuri, Bazpur, US Nagar	US Nagar	5,38,938			Deposited 5,38,938 dated 14.10.2019
6	Surin Automotive Ltd., Sitarganj, US Nagar	US Nagar	6,30,000			Deposited 6,30,000 dated 02.12.2019
7	Subham Foods, Kichha Road, Rudrapur, US Nagar	US Nagar	2,00,000			Deposited 2,00,000 dated 02.12.2019
8	Chand Brick Udyog, Kichha, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 18.01.2020
9	Prince Brick Field, Gadarpur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 18.01.2020
10	B. Brick Field, Arjupur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 18.01.2020
11	Trai Brick Field, Raipur, Gadarpur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 18.01.2020
12	Shri Gopal Singh Rana Bharat Brick Field, Khatima, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 18.01.2020
13	Kohinoor Brick Udyog, Amarpur, Rudrapur, US Nagar	US Nagar	1,36,500			Deposited 1,36,500 dated 25.02.2020
14	Insaaf Brick Udyog, Gadarpur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 25.02.2020
15	Shan Brick Field, Gadarpur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 25.02.2020
16	New Kisan Brick Field, Gadarpur, US Nagar	US Nagar	1,37,500			Deposited 1,37,500 dated 25.02.2020
17	Bhagwati Alloys. Gram- Bikrampur, Bazpur, US Nagar	US Nagar	1,00,000	15.04.2019		Deposited 30.04.2019
18	Bansal Industries	US Nagar	3,37,500	25.06.2019		Deposited 06.09.2019



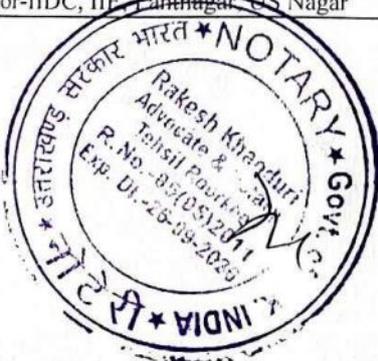
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19	Karolia Lightening Ltd., US Nagar	US Nagar	10000000	20.01.2020	Large	WP MS 283/2020 in abeyance dated 04.02.2020
20	VHB Mediscience Ltd., US Nagar	US Nagar	10000000	20.01.2020	Large	WP MS 283/2020 in abeyance dated 04.02.2020
21	Steel Engineers, Plot No.-35, Sector-4, IIE, Pantnagar, Distt. US Nagar, Uttarakhand	US Nagar	2500000	12.03.2020	Small	Stay by Hon'ble Supreme Court in Civil Appeal No 8478/2020
22	Advik Hi-Tech Pvt. Ltd., Plot No 74, Sector 9, IIE, Pantnagar, Distt US Nagar	US Nagar	2500000	12.03.2020	Small	
23	RSB Transmissions (I) Ltd., (Tata Vendor Park), Plot No. 22 & 23, Sector 11, IIE, Pantnagar, Distt. US Nagar	US Nagar	5000000	12.03.2020	Medium	
24	Windlas Auto Parts Pvt. Ltd., (Unit 3), Plot No. 24 A, Sector 11, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
25	Rudra Auto Tech Engineering Pvt Ltd., Plot No 42 (B), Sector-05, IIE, Pantnagar, US	US Nagar	2500000	12.03.2020	Small	
26	Himalayan Auto Era (India) Pvt. Ltd., Plot No. 61 & 68, IIDC SIDCUL, Pantnagar, US	US Nagar	5000000	12.03.2020	Medium	
27	Miter and Miter Engineers Pvt Ltd., Plot No. 4, Sector 11, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
28	Euresia Doordevices, Plot No. 41, Sector-4, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
29	Micro Turner, Plot No. 13, Sector-10, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
30	Wood Hills Hot Mix plant, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
31	Sapna Engineering Solution Pvt. Ltd., Plot No 57 (B), Sector-7, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
32	Ramjeet & Sons, Plot No. 40 (C), Sector-3, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
33	Mahalaxmi Poly Pack Pvt. Ltd., Plot No 3A, Sector-9, IIE, Pantnagar, Tehsil- Kichha, US	US Nagar	10000000	12.03.2020	Large	
34	Polar Auto & Engineering Industries Pvt. Ltd., Plot No-33, Sector-IIDC, IIE, Pantnagar, Tehsil- Kichha, US Nagar	US Nagar	10000000	12.03.2020	Large	
35	MR Tubes Pvt. Ltd., Plot No. 3, Sector IIDC, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
36	Sansera Engineering Ltd., Plot No 18, Sector-09, IIE, Pantnagar, Tehsil- Kichha, US Nagar	US Nagar	10000000	12.03.2020	Large	
37	Rane TRW Steering Systems Ltd., Plot No 46-51, Sector-4, IIE, Rudrapur, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
38	RR Enterprises, Plot No. 40, Sector-6, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
39	Huhtamaki PPL Ltd., (Formerly, The Paper Products Ltd), Plot No-70	US Nagar	10000000	12.03.2020	Large	



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40	Sundram Fasteners Ltd., Plot No. 60, Sector-11, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
41	Omaxe Rivera, Plot No. B, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
42	Emkay Automobile Industries Ltd., Plot No 73-76, sector-7, IIE Pantnagar, US Naagar	US Nagar	10000000	12.03.2020	Large	Stay by Hon'ble Supreme Court in Civil Appeal No 8478/2020
43	Radhu Products Pvt. Ltd., Plot No 19, Sector 2, IIE Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
44	Lucas TVS Ltd., Plot No 55, Sector-11, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
45	Komal Metal Finishers, Plot No. 25, Sector IIDC, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
46	Pankaj Gas Cylinders, Plot No. 5,6 & 7, Sector 4, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
47	SLG Bright Wires, Plot No. 34, Sector 6, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
48	Khandelwal Laboratory Pvt. Ltd., Plot No 20, Sector 6, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
49	Greenply Industries Limited, Plot No. 2, Sector 9, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
50	Archidply Industries Ltd., Plot No. 7, Sector-9, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
51	Rama Panels Pvt. Ltd., Plot No. 8, Sector-9, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
52	Endurance Technologies Ltd., Plot No. 3 & 7, Sector-10, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
53	Bombay Burmah Trading Corporation Ltd., Plot No. 23 to 26, 45 to 48, Sector-5, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
54	16, Sector 6, IIE, Pantnagar, Kiccha, US Nagar	US Nagar	2500000	12.03.2020	Small	
55	Britania Industries Ltd., Plot No. 01, Sector-01, IIE, Pantnagar, Rudrapur, US Nagar	US Nagar	10000000	12.03.2020	Large	
56	Hotel Ginger (Roots Corporation Ltd.), Plot No. 1, Sector- Commercial, IIE, Pantnagar,	US Nagar	10000000	12.03.2020	Large	
57	Roop Polymers Ltd., Plot No 19, Sector 9, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
58	Metal Man Micro Turners, Plot No. 17, Sector 9, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
59	Somani Foods Pvt. Ltd., Plot No. 63, Sector 6, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
60	Lancer Food Products, Unit II, Plot No. 2A, Sector I, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
61	K.L. Packagings, Plot No.-9 B, Sector-4, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
62	Autolite Manufacturing Ltd., Plot No. 13, Sector-11, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
63	Ramkey Infrastructure Ltd., CETP Operator, Sector-IIDC, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	



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64	Metropolis City (Formerly Assotech Supertech (JV), Plot-A, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
65	Radisson Blue Hotel, Metropolis City, Plot-A, IIE, SIDUCL, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
66	Spicer India Pvt. Ltd., Plot No. 16-17, Sector 11, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
67	Nestle India Ltd., Plot No. 1A, Sector 1, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
68	Chirag Enterprises, Plot No. 34, Sector 7, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	Stay by Hon'ble Supreme Court in Civil Appeal No 8478/2020
69	Rane Madras Ltd, Plot No. 27, Sector 11, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
70	Shiva Enterprises, Plot No. 50, Sector 7, IIE, Pantnagar, US Nagar	US Nagar	2500000	12.03.2020	Small	
71	Mangla Tubes Pvt. Ltd., Plot No. 57, Sector 7, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
72	Kiran Udhyog Pvt. Ltd., Plot No. 34, Sector 11, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
73	Ganesha Ecosphere Ltd., Plot No. 6, Sector 2, IIE, Pantnagar, US Nagar	US Nagar	10000000	12.03.2020	Large	
74	Shanti Coil & Refiners Pvt. Ltd., Plot No. 57A, Sector 7, IIE, Pantnagar, US Nagar	US Nagar	5000000	12.03.2020	Medium	
			38,40,12,938			

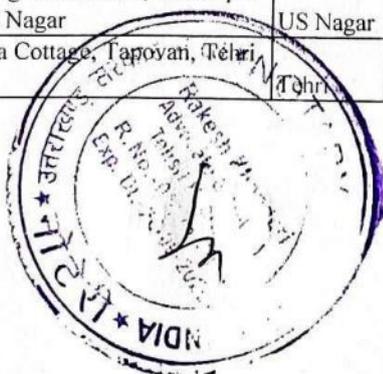
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Environmental Compensation imposed on Industries

F.Y. 2020-21

S.No.	Name of Industry	District	Env. Compensation Amount	EC Order Date	Type	Status
1	Tata (Thekedar), Vill- Bhagwanpur, Chandanpur, Roorkee, Haridwar	Haridwar	36,000	15.05.2020		
2	Mohd. Naseem (Thekedar), Jhabreda, Gurukul Road, Roorkee, Haridwar	Haridwar	48,000	15.05.2020		
3	Mohd. Riyasat (Thekedar), Laksar Road, Landhora, Roorkee, Haridwar	Haridwar	50,000	15.05.2020		
4	Mohd. Harun (Thekedar), Ghosipura, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
5	Mohd. Shakil (Thekedar), Bukanpur, landhora, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
6	Mohd. Nurhasan, Laksar Road, Landhora, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
7	Mohd. Murtaza Wakil, Laksar Road, Landhora, Roorkee, Haridwar	Haridwar	50,000	15.05.2020		
8	Mohd. Hafiz (Thekedar), Laksar Road, Landhora, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
9	Mohd. Islam (Thekedar), Iqbalpur, Roorkee, Haridwar	Haridwar	2,22,000	15.05.2020		
10	Mohd. Naushad (Thekedar), Laksar Road, Landhora, Roorkee, Haridwar	Haridwar	50,000	15.05.2020		
11	Mohd. Sharafat (Thekedar), Manglore Road, Landhora, Roorkee, Haridwar	Haridwar	1,60,000	15.05.2020		
12	Mohd. Irfan (Thekedar), Bhagwanpur, Manglore Road, Landhora, Roorkee, Haridwar	Haridwar	1,60,000	15.05.2020		
13	Mohd. Shaukat Ali (Thekedar), Bhagwanpur Chandanpur, Landhora, Roorkee, Haridwar	Haridwar	1,60,000	15.05.2020		
14	Mohd. Furkan Ali (Thekedar), Jainpur, Landhora, Haridwar	Haridwar	1,60,000	15.05.2020		
15	Mohd. Shakil (Thekedar), Bhagwanpur, landhora, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
16	Mohd. Ikram (Thekedar), Bhagwanpur, Landhora, Roorkee, Haridwar	Haridwar	90,000	15.05.2020		
17	Mohd. Sanamwar (Thekedar), Kotdwal Aalampur, Gurukul Road, Roorkee, Haridwar	Haridwar	48,000	15.05.2020		
18	Ome Shree Kelaveer Stone Crusher (Haridwar)	Haridwar	50,000	14.07.2020		deposited 10/08/2020
19	Polyplex Corporation Ltd., Vill- Vikrampur, Bazpur, US Nagar	US Nagar	5,88,000	23.07.2020		deposited 24/06/2020
20	Solitaire Drugs and Pharma (P) Ltd., Mahuakhedaganj, Aliganj Road, Kashipur	US Nagar	6,35,625	23.07.2020		
21	Cheema Paper Ltd., Bazpur Road, Kashipur, US Nagar	US Nagar	5,52,000	23.07.2020		
22	Meghdoot Packaging Uttaranchal, Dineshpur Road, Jafarpur, US Nagar	US Nagar	2,74,500	16.06.2020		
23	Hotel Divine Ganga Cottage, Tapovan, Tehri Garhwal	Tehri Garhwal	1,01,250	05.08.2020		deposited 7/10/2020



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24	Balaji Action Buildwell, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	60,00,000	05.08.2020	
25	Parley Biscuit Pvt Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	78,37,500	05.08.2020	
26	Agmecco Faucets Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	1,22,80,00	05.08.2020	
27	Evergreen Motels, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	2,63,21,250	05.08.2020	
28	Fleetguard Filters Pvt Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	37,31,250	05.08.2020	
29	Jainsons Engineering Pvt Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	19,30,000	05.08.2020	
30	Rickitt Benckiser India Pvt. Ltd., Unit-2, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	37,68,750	05.08.2020	
31	Starways Industries, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	40,20,000	05.08.2020	
32	SNB Infraheights Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	76,75,000	05.08.2020	
33	Surin Automotive Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	30,000	05.08.2020	
34	Mascot Fastners Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	83,30,000	05.08.2020	
35	Gujarat Ambuja Exports Ltd, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	1,16,62,500	05.08.2020	
36	Speciality Industry Polymer & Coating Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	19,90,000	05.08.2020	
37	Rickitt Benckiser India Pvt. Ltd., Unit-1, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	37,68,750	05.08.2020	
38	Henkel Adhesive Technologies Ltd., Unit-II, Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	12,43,750	05.08.2020	
39	Western Consolidated Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	59,70,000	05.08.2020	
40	Parle Agro Pvt. Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	78,56,250	05.08.2020	
41	Jindal ESIP CETP (Sitarganj) Ltd., Eldeco SIDCUL Industrial Park, Sitarganj	US Nagar	1,86,30,000	05.08.2020	
42	Patanjali Natural Coloroma Pvt. Ltd., Haridwar-Laksar Road, Gram Padartha, Haridwar	Haridwar	70,500	29.08.2020	deposited 15/08/2020
43	Keshav Polymers & Traders, Plot No. 64 & 37, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Haridwar	Haridwar	57,000	29.08.2020	deposited 04/11/2020
44	Krishna Associate, Daulatpur, Bhagwanpur	Haridwar	2,31,250	05.08.2020	deposited 01/12/2020
45	Real and Natural Herbals, Khasra No-148-149, Raipur Industrial Area, Raipur, Bhagwanpur, Haridwar	Haridwar	97500	07.09.2020	deposited 04/01/2021
46	RG Buildwell Engineers Ltd., (Mobile Stone Crusher), Vill- Jawadi, Teh & Distt- Rudraprayag	Rudraprayag	1345312.5	02.11.2020	deposited 04/11/2020
47	RG Buildwell Engineers Ltd., (Mobile Stone Crusher), Vill- Parkund, Teh- Khimath, Distt- Rudraprayag	Rudraprayag	660187.5	02.11.2020	deposited 04/11/2020



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48	RG Buildwell Engineers Ltd., (Mobile Stone Crusher), Vill- Parkandi, Teh- Ukhimath, Distt- Rudraprayag	Rudraprayag	1277500	02.11.2020		deposited 04/11/2020
49	Om Shri Kelaveer Stone Crusher, Vill- Sajjanpur-Pili, Distt- Haridwar	Haridwar	372000	14.07.2020		
50	Singla Construction Ltd. (Stone Crusher Plant), Vill- Jamu Fata, The- Ukhimath, Distt- Rudraprayag	Rudraprayag	371875	20.11.2020		deposited 01/12/2020
51	National Thermal Power Corporation, (NTPC), Tapovan- Vishnugad Hydro Electric Project, Distt- Chamoli	Chamoli	5796000	07.12.2020		
52	Surendra Motors, Plot No-3, Shubham Vihar Colony, Kankhal, Distt- Haridwar	Haridwar	388500	22.12.2020		deposited (2022-23)
53	Arboria Luxury Homes, Talla Nagal Kulan, Dehradun	Dehradun	1466250	19.01.2021		
54	Ram Ratan Electricals Ltd. Plot No. 50, Khasra No. 35, Shiv Ganga Industrial Estate, Lakeshwari, Bhagwanpur, Haridwar	Haridwar	216000	18.01.2021	EC/Closure	deposited 23/01/2021
55	Fibremax Paper Pvt. Ltd., Jaspur Road, Kashipur, US Nagar	US Nagar	101250	25.01.2021		deposited 02/02/2021
56	Vishwanath Paper and Board Pvt. Ltd., Jhaldua Saho, Jaspur, US Nagar	US Nagar	101250	25.01.2021		deposited 03/02/2021
57	Rukmani Iron Pvt. Ltd., Plot No C-6, and C-7, Industrial Estate. Bahadrabad, Haridwar	Haridwar	90000	10.02.2021		deposited 26/03/2021
58	Devbhoomi Steels Pvt. Ltd., D-10 & 11, UPSIDC Industrial Area, Bahadrabad, Haridwar	Haridwar	60000	10.02.2021		deposited 26/03/2021
59	Mahalaxmi Concast Pvt. Ltd., D-4, 5, 6, UPSIDC, Industrial Area, Bahadrabad, Haridwar	Haridwar	60000	18.02.2021		deposited 26/03/2021
60	Dhanshree Agro Products Pvt. Ltd., (Formally Known as Laxmi Sugar Mill Co. Ltd.) Iqbalpur, Roorkee, Haridwar	Haridwar	244800	19.01.2021		
61	Uttam Sugar Mills Ltd., Libberheri, Roorkee, Haridwar	Haridwar	24000	19.02.2021		deposited 02/09/2021
62	Rane TRW Steering System Ltd., IIE, Rudrapur, US Nagar	US Nagar	904500	31.03.2021		
			138586050			

Haridwar



Environmental Compensation imposed on Industries
F.Y. 2021-22

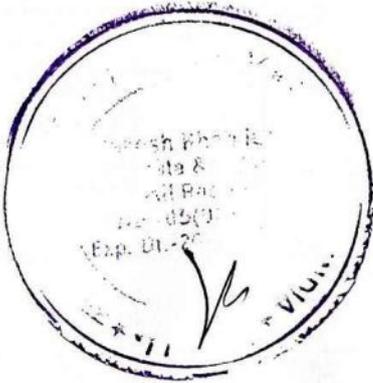
S.No.	Name of Industry	District	Env. Compensation Amount	EC Order Date	Type	Status
1	MA Traders, Baljudi Moad, Jaspur Road, Kashipur, US Nagar	US Nagar	1556250	09.04.2021	from Dt. 29.11.2019 to 09.04.2021 3125 per day	
2	Cantonment Board. Garhi Cantt, Dehradun	Dehradun	1717500	08.04.2021		
3	Apis India Ltd., Khasra No-66 to 72, Vill-Mukhyali Dundi, Peerpura Road, Roorkee, Haridwar	Haridwar	216000	07.06.2021		deposited 05.07.2021
4	SK UEM Water Projects Pvt. Ltd., Plot No. P-1, Sector-12, IIE, Ranipur, Haridwar	Haridwar	360000	03.06.2021		deposited 25.11.2021
5	Axa Parentals Ltd., Kishanpur, Puhana, Bhagwanpur, Haridwar	Haridwar	279000	03.06.2021		deposited 02.09.2021
6	VK Agarwal, Khasra No 167Ga, 168Gha, Sherpur, Vikasnagar, Dehradun	Dehradun	2069375	19.06.2021		
7	Panchvati Prayogwhala Pvt. Ltd., Vill-Kishanpur, Saharanpur Road, Roorkee, Haridwar	Haridwar	66000	05.07.2021		deposited 02.09.2021
8	Vaibhav Ispat Pvt. Ltd., C-8, Bahadrabad Industrial Area, Bahadrabad, Distt- Haridwar	Haridwar	420000	24.07.2021		
9	Shree Vasu Steel Ltd., Khara No- 308, Vill-Dhanori, Tehsil & Distt- Haridwar	Haridwar	1125000	24.07.2021		
10	Mohan Ice Factory. Tehsil- Bhagwanpur, Distt- Haridwar	Haridwar	522187.5	23.07.2021		
11	Dharmraj Construction (India) Pvt. Ltd., Khasra No-259, Vill- Papdasu, Rudraprayag	Rudraprayag	83125	07.04.2021		deposited 30.04.2021
12	Kashi Vishwanath Textile Mill Ltd., (SPNG Group), 5th Mile Stone, Bazpur Road, Kashipur, US Nagar	US Nagar	1206000	01.12.2021	EC imposed alongwith	deposited 24.12.2021
13	Officer In Charge, Public Works Department, Construction Division, Ranikhet, Almora	Almora	1875000			
14	Namami Gange Resort, Shivpuri, Narendra Nagar, Tehri Garhwal	Tehri Garhwal	70000	06.01.2022		deposited 19.01.2022
15	Multiwal Duplex Pvt. Ltd., Vill Gangapu Gossin, Kundeshwari Road. Kashipur, US Nagar	US Nagar	1560000	07.01.2022		
16	Baijnath Stone Industries Pvt. Ltd., Vill. Tallagaon, Betalghat, Nainital	Nainital	166500	02.02.2022		Paid on 23.02.2022 DD-193678
17	Sri Maa Girja Stone Crusher, Vill. Tallgaon, Betalghat, Nainital	Nainital	166500	02.02.2022		Paid on 23.02.2022 DD-232861, 232862
18	Shri Maa Nanda Crusher, Naini Chowk, Betalghat, Vill. Darmin, Betalghat, Nainital	Nainital	166500	02.02.2022		Paid on 23.02.2022 DD-138360



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19	Vaibhav Ispat Pvt. Ltd., C-8, Bahadrabad Industrial Area, Bahadrabad, Distt- Haridwar	Haridwar	330000	02.03.2022		
20	Bharat Oil and Waste Management Ltd., Roorkee	Haridwar	200000		Haz Waste	deposited 22/09/2021
21	Kailashi Devi Pulp & Paper Products		300000		RTGS	deposited 17.12.2021
			14454937.5			

Haridwar



Environmental Compensation imposed on Industries
F.Y. 2022-23

S.No.	Name of Industry	District	Env. Compensation Amount	EC Order Date	Type	Status
1	Alkism Traders, Khasra No- 480, Vill- Simla Pistor, Tulsi Dwar, Rudrapur, US Nagar	US Nagar	1020000	07.04.2022	EC imposed alongwith	
2	Jai Stone Crusher, Village- Guljarpur, Bajpur, US Nagar	US Nagar	106875	26.09.2022		EC Deposited
3	SK UEM Water Projects Pvt. Ltd., Plot No- P-1, Sector 12, IIE, SIDCUL, Haridwar	Haridwar	432000	29.09.2022	EC imposed alongwith	
4	Mahindra & Mahindra Ltd., Agri Development Centre, Vill- lalpur, Kichha Road, Rudrapur, US Nagar	US Nagar	494400	29.09.2022		EC Deposited 25.01.2023
5	Roquette India Private Limited, Plot No. 2, Sector-9, IIE, Pantnagar, US Nagar	US Nagar	537600	29.09.2022		Deposited 08.12.2022
6	SK UEM Water Projects Pvt. Ltd., 29, IIE, IT Park, Sahastradhara Road, Dehradun	Dehradun	432000	29.09.2022		
7	Sheel Chand Argo Oil Pvt. Ltd., Khasra No 172, 174-210, Vill- Lalpur, Rudrapur, US	US Nagar	154000	10.10.2022		EC Deposited
8	The Tiger Groove, Village Kyari, Ramnagar, Distt. Nainital	Nainital	228000	01.11.2022		
9	Senso E Biz Solution Ltd., laduachaur, Ramnagar, Nainital	Nainital	288000	01.11.2022		
10	The Riverview Retreat, (A Unit of Leisure Project), Vill. Dhikuli, Ramnagar, Nainital	Nainital	255000	01.11.2022		
11	The Corbett Hideaway, Village Dhikuli, Ramnagar, Nainital	Nainital	255000	01.11.2022		
12	Nainital Dugdh Utpadak Sahakari Sangh Ltd., Lalkuan, Nainital	Nainital	470400	07.11.2022		Deposited 01.12.2022
13	Bajaj Motors Ltd., Plot No. 14, IP-IV, Begampur, Haridwar	Haridwar	388500	17.11.2022	EC imposed alongwith	
14	Corbett Kyari Jungle Resort. Village Kyari, Ramnagar, Nainital	Nainital	373500	15.11.2022	EC imposed alongwith	
15	Sarvear Pharmaceuticals, Industrial Estate, Rampur, Dehradun	Dehradun	25000			deposited 29/08/2022
16	Coral Laboratories Ltd, Selaqui, Dehradun	Dehradun	20000	07.09.2022	EC imposed by	deposited 31/10/2022
17	Nadiya Parazo Resort, Dhikuli, Ramnagar, Nainital	Nainital	177000			deposited 30/11/2022
18	Unicare India Ltd., Roorkee	Haridwar	85500	07.11.2022		deposited 30/11/2022
19	Tarangi Resort, Nainital	Nainital	253500			deposited 30/11/2022
20	Corbett Riverride Resort, Ramnagar, Nainital	Nainital	255000			deposited 30/11/2022

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